

Case 152/94

19-12-2000

Hon. Mr. - Rafiquddin, son.
Hon. Mr. - S. Bawa son.

None for the applicant even
in the revised list. Sri
Anil Shalekar, counsel for
the respondents has sought
adjournment on account of
his illness. Dismissed in
default.

Dr

S. V. R. R.
S. V. R. R.